

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

C.P. No. (IB)-68(PB)/2017

**IN THE MATTER OF:**

S.R. Constructions

.....Petitioner

v.

International Precreation & Amusement Ltd.

.....Respondent

**SECTION : UNDER SECTION 9 of Insolvency and Bankruptcy Code, 2016**

**Order delivered on 18.07.2017**

**Coram:**

**CHIEF JUSTICE M.M. KUMAR**

**Hon'ble President**

**Deepa Krishan**


**Hon'ble Member (T)**

**For the Petitioner(s) :**

**ORDER**

The Insolvency & Bankruptcy Board of India vide letter dated 03.07.2017 has recommended the name of Mr. Umesh Garg, Regn. No. (IBBI/IPA-001/IP-P00135/2017-18/10277), D-15, Second Floor, Okhla Industrial Area, Phase-I, New Delhi, Email: umeshg60@gmail.com, Mobile Nos: 9818990001, as the Insolvency Resolution Professional. A copy of the application for assignment submitted by Mr. Umesh Garg has also been placed on record.

We accept the aforesaid recommendation and dispose of the reference made by The Insolvency & Bankruptcy Board of India.

  
**(CHIEF JUSTICE M.M. KUMAR)**  
**PRESIDENT**

  
**(DEEPA KRISHAN)**  
**(MEMBER TECHNICAL)**

18.07.2017

Vineet